

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4104  
TO BE ANSWERED ON 10.08.2017**

**POWER TO ALL HOUSEHOLDS**

**†4104. SHRI SANJAY KAKA PATIL:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has achieved the target of providing power to every household in the country;**
- (b) if so, the details thereof, State-wise;**
- (c) if not, the time by which the target is likely to be achieved;**
- (d) whether the Government proposes to provide power at the minimum rate to farmers for consumption in farming and agro-industries;**
- (e) if so, the details thereof;**
- (f) whether the Government has engaged private companies in power supply to cities as well as villages; and**
- (g) if so, the names of the companies included and the criteria adopted for this purpose?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (c) : Government of India has taken up a joint initiative with States/UTs for preparation of State specific documents for providing '24x7 Power for All' by 2021-2022 in a phased manner. Providing '24 hours' electricity to all households is the responsibility of concerned State Government/Power Utility. All the State Governments and Union Territories have signed the "24X7 Power For All" document with the Union Government.**

**(d) & (e) : Tariff of the electricity supply is fixed by concerned State Electricity Regulatory Commission or Joint Electricity Regulatory Commission.**

**(f) & (g): Electricity is a concurrent subject and providing electricity to its consumers is the responsibility of concerned State Governments/DISCOMs. As per Electricity Act 2003, license is given to distribution companies by the State Government concerned. A list of such private distribution companies in various states of the country is given at Annexure.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (f) & (g) OF UNSTARRED QUESTION NO. 4104 TO BE ANSWERED IN THE LOK SABHA ON 10.08.2017.**

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**LIST OF PRIVATE DISTRIBUTION COMPANIES IN VARIOUS STATES IN THE COUNTRY**

Sl. No.	State/Region	Name of the Distribution Company
<b>Northern Region</b>		
1	Uttar Pradesh	Noida Power Co. Ltd (NPCL)
2	Delhi	BSES Yamuna Power Limited (BYPL)
		BSES Rajdhani Power Limited (BRPL)
		Tata Power Delhi Distribution Limited(TPDDL)
<b>Western Region</b>		
3	Chhattisgarh	Bhilai Steel Plant
		Jindal Steel & Power Ltd.(JSPL)
4	Gujarat	Torrent Power Limited (TPL), Ahmedabad
		Torrent Power Limited ( TPL)- Surat
		Torrent Energy Limited –SEZ -Dehaj
		Mundra Port SEZ Utilities Pvt Ltd (MUPL)
		Aspen Infrastructures Ltd (Synefra), SEZ, Vadodara
		Jubilant Infrastructure Ltd, Industrial Estate, Bharuch
5	Maharashtra	Reliance Infrastructure Ltd.
		Tata Power Co. Ltd.
		Mindspace Bussiness Parks Pvt Ltd (SEZ -IT Park Airoli )
		Maharashtra Airport Development Corporation(MIHAN Nagpur)
		Ixora Construction Pvt Ltd( SEZ Panvel)
		Quadron Business Park Ltd( SEZ IT Park Hinjewadi, Pune)
		Gigaplex Estate Pvt Ltd(SEZ-IT & ITES at Airoli)
<b>Southern Region</b>		
6	Kerala	Kanan Devan Hills Plantations Company Limited (KDHP)
		KINESCO Power Utility Ltd, Kochi
<b>Eastern Region</b>		
7	West Bengal	Calcutta Electricity Supply Co. (CESC)
		Indian Power Corporation Ltd. (IPCL)(erstwhile DPSC)
8	Jharkhand	Jamshedpur Utility & Services Company Ltd (JUSCO)
		Tata Steel Limited, Jamshedpur

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